NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

CP No. 190(ND)/2017

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: M/s Primetals Technologies South Asia Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66

S.NO. NAME

DESIGNATION

REPRESENTATION SIGN

SIGNATURE

Present:

Ms. Dcepika Shori, Advocate for the Petitioner

Mr. Manish Raj, CP for RD(NR) Delhi.

ORDER

Mr. Manish Raj appearing on behalf of the RD submits that the they had raised certain clarification. The petitioner submits that they have replied to the same, had replied to but the copy has been not received. Let the ROC submit its report before us on 9th January, 2018.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)